

1990-91 against the targetted 1000 Partially Covered villages, 149 have already been covered. Under the Accelerated Rural Water Supply Programme during the 7th Plan against an allocation of Rs. 105.67 crores an amount of Rs. 108.38 crores was released. For three Mini Mission districts in Andhra Pradesh viz. Kurnool, Mehboobnagar and East Godavari against the approved cost of Rs. 11.54 crores, an amount of Rs. 6.78 crores has been released.

Chakma Refugees in Tripura

1184. SHRI SANAT KUMAR MANDAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the president of Chakma Refugees Association came to Delhi some time ago to apprise the Government of the various problems facing these refugees;

(b) if so, the details thereof, and

(c) total expenditure incurred by Government on Chakma Refugees till July 1990 and the nature of facilities provided to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Information is being collected and will be laid on the Table of the House.

(c) Funds amounting to Rs. 2186.267 lakhs have been released to the State Gov-

ernment so far the maintenance of tribal refugees from Bangladesh. The refugees are being provided food, clothing, shelter, educational and medical facilities etc. pending their return to Bangladesh.

Mechanised Boats and Trawlers

1185. SHRI SUKHENDU KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of mechanised boats and trawlers given to fishermen in different States and allocation of funds made by Union Government for this purpose during the last three years;

(b) the State-wise number of fishermen in the country at present; and

(c) the areas used for fish production, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR)

(a) The Union Government had no Central/Centrally Sponsored Scheme to provide mechanised boats and trawlers to fishermen. However, the National Cooperative Development Corporation has sanctioned 430 mechanised boats including FRP canoes and Beach Landing craft to Fishermen Cooperatives during the last three years, the details of which are given below:-

Sl. No.	State	(Rs. lakhs)									
		1987-88		1988-89		1989-90		Total		No. of boats released	Amount released
1	2	No. of boat sanctioned	Amount untreleased	No. of boat sanctioned	Amount released	No. of boat sanctioned	Amount released	No. of boat sanctioned	Amount released		
1.	Andhra Pradesh	39	31.72	48	23.60	33	—	120	55.33		
2.	Gujarat	12	118.95	46	137.99	67	123.46	125	380.40		
3.	Orissa	15	8.40	15	14.46	10	7.95	40	30.81		
4.	Maharashtra	5	40.61	47	75.25	67	207.04	119	322.90		
5.	Tamil Nadu	18	12.00	—	3.09	—	—	18	45.09		
6.	Daman & Diu	—	—	—	—	8	—	8	—		
7.	Kerala	—	7.13	—	—	—	—	—	7.13		
		89	248.81	156	254.39	185	338.45	430	841.66		

(b) and (c). The information is being collected and will be laid on the Table of the Sabha.

Regularisation of AD-HOC Employees in A&N Administration

1186. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of ad-hoc employees working in Andaman and Nicobar islands department-wise and category-wise;

(b) since how long they have been working on ad-hoc basis;

(c) the reasons for not regularising their services; and

(d) the time by which their services are likely to be regularised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). Information is being collected and will be laid on the table of the House.

Indo-US Relations

1187. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the steps taken by Government to improve relations with United States during the last six months;

(b) whether any protocol/Joint communique etc. have been signed by both the countries in this regard during the above period; and

(c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) During the last six months relations with the United States continued to improve in a number of diverse areas. Our bilateral dialogue covered international political developments, trade issues, high technology transfers, co-operation in narcotics control, science and technology and other matters of mutual interest.

(b) A mutual co-operation agreement on narcotics was signed by India and USA on 29.3.90.

(c) The mutual co-operation agreement on narcotics lays down the parameters of co-operation between the two countries in combating illicit drug trafficking. The two sides have agreed to exchange information, update training and equipment and a host of other measures to tackle the growing menace of trafficking in illicit drugs.

Supply of Drinking Water in Karnataka

1188. SHRIJANARDHANA POOJARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a project regarding supply of drinking water in Karnataka was sent to World Bank for approval;

(b) whether World Bank has approved the project; and

(c) if so, the cost of project and allocation of funds made to the State?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA) : (a) and (b). After preliminary consultation with World Bank, the State Government is now preparing a pre-appraisal report.